

S. No. 32

Supplementary

IN THE HIGH COURT OF JAMMU & KASHMIR AND LADAKH
AT SRINAGAR

CM No. 3107/2022 in
WP (C) No. 1282/2022
CM No. 3108/2022

J&K Private Schools Association and Ors.

...Petitioner(s)

Through: Mr. Zaffar Shah, Sr. Adv. with
Mr. Musaib, Adv.
Mr. G. A. Lone, Adv.

Vs.

UT of JK and Ors.

...Respondent(s)

Through: None

CORAM:

HON'BLE MS JUSTICE MOKSHA KHAJURIA KAZMI, JUDGE

ORDER

22.06.2022

CM No. 3107/2022

For the reasons mentioned in the application coupled with the submissions made at Bar by the learned counsel for the petitioners, same is allowed and the requirement of the petition being signed by each and every petitioner is dispensed with.

WP (C) No. 1282/2022

Challenge, in this petition is lead to SO 177 dated 15th April, 2022, in terms whereof certain conditions have been imposed *inter-alia* for the purposes of registration/recognition of the schools. Such conditions are stated to require the petitioners to obtain a certificate from concerned Tehsildars on the format provided by the rules. It is stated in the petition that serious controversy has arisen as regards the said amendments and the consequent notification/circulars issued there under. The amendment and the consequent notification/circulars issued on the subject have the effect of taking over the management of the school which has been established on *Kahcharai land*. The said issues are stated to have been raised in the petition

as it has the serious consequences and may affect adversely the petitioner schools. Therefore, the instant petition.

After hearing learned counsel for the petitioners, the court is satisfied that the petitioners have *prima facie* made out a case for ad-interim relief at this stage.

Notice returnable within a period of three weeks.

Notice in CM as well.

In the meantime, subject to objections to be filed by the respondents and till next date of hearing, status quo, as on date, shall be maintained.

List on 18th July, 2022.

SRINAGAR
22.06.2022
Sakeena



(MOKSHA KHAJURIA KAZMI)
JUDGE